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## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/80/2016

NAME OF THE PETITIONER(S)

: S. N. Santosh Kumar

NAME OF THE RESPONDENT(S)

: Akshya Textiles Limited & 9 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1, R. VIDHYASHANIKAR

R. ASHOK KUMAR

Counsel for 18t Respondent

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2. M. PREMKUMBR.

R. SRWYM.

can be population.

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3. Anirudh Krishnar 1 B.A. Sujay Prasanna Coursel for Patitioner

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## ORDER

Counsel representing both the parties are present. Time extended for submitting final arguments. The matter may be put up alongwith TCP/215/2016 on

18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)